

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4327
ANSWERED ON:22.03.2013
STANDARDIZED PACKAGING
Bajwa Shri Partap Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal to standardize the packaging of food items including milk and mineral water;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether products produced by the inmates of Tihar Jail and marketed by the administration adhere to these quality and packaging standards;
- (d) if not, whether the Government assists the concerned authorities in meeting these standards; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) & (b): The Government has amended the Legal Metrology (Packaged Commodities) Rules, 2011, inter-alia, specifying the 19 commodities which are to be packed in specified quantities only. These 19 commodities include milk powder and mineral water and drinking water. Further, the Food Safety and Standards (Packaging & Labeling) Regulations, 2011, prescribe the packaging requirements of food items including milk and mineral water.

(c) to (e): The products produced and marketed as Pre-packaged or Pre-Packed Foods, including those produced by the inmates of Tihar Jail and marketed by the administration, which are ready for sale to the consumer, are required to adhere to the provisions of Food Safety and Standards (Packaging & Labelling) Regulations, 2011.